

Title: Introduction of the Women and Girls (Protection of Property Rights) Bill, 2000.

15.36 hrs

SHRIMATI RENUKA CHOWDHURY (KHAMMAM): I beg to move for leave to introduce a Bill to protect the property rights of women and girls and for matters connected therewith.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to protect the property rights of women and girls and for matters connected therewith."

The motion was adopted.

SHRIMATI RENUKA CHOWDHURY : I introduce the Bill.
